

F. No. J-11017/31/2023-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 10th January, 2024

ORDER

With reference to this Department's order no. J-11017/31/2023-Judicial dated 10.11.2023, the President is pleased to accept the resignation of Advocates whose names are occurring under column-II in the table below from the panel of this department mentioned against each under column-III:

Sl. No.	Name of Panel Counsel	Name of court / tribunal engaged for	Serial No. as per Empanelment Order	Resignation accepted w.e.f
(I)	(II)	(III)	(IV)	(V)
1.	Shri Gaurav Mohunta Enrl.: (P/977/2003)	Senior Panel Counsel for High court of Punjab & Haryana at Chandigarh	Sl. No. 31 List 'A'	30.11.2024
2.	Shri Satyam Tandon Enrl.: (PH/1932/2019)		Sl. No. 105 List 'A'	Date of this Order

2. Consequently, the names of aforesaid Advocates occurring at serial no. mentioned against each under Column-(IV) in the aforesaid order dated 10.11.2023, stand omitted.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/ all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri Satya Pal Jain, Ld. ASGI, Punjab and Haryana High Court
4. Shri Jagjot Singh Lalli, Ld. DSGI, Punjab and Haryana High Court.
5. The Registrar, Punjab and Haryana High Court at Chandigarh.
6. Advocates mentioned as above with request to immediately return all the case files pertaining to Central Govt. Litigation with them to the designated litigation In-charge i.e. Addl. SGI.
7. LIMBS section for information and necessary action.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.


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